RAJYA SABHA

## 2.01 p.m.

# PAPERS LAID ON THE TABLE

### Constitution Eighty-fourth (Amendment) Bill, 2001

SECRETARY-GENERAL: Sir, I lay on the Table a copy of the Constitution Eighty-fourth (Amendment) Bill, 2001 as passed by the Houses of Parliament during the Hundred and Ninety-third Session of the Rajya Sabha and assented to by the President on the 21<sup>st</sup> February, 2002.

# I. Report (2000-01) of the Public Enterprises Survey

# II. Auto Policy

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (Dr. VALLABH BHAI RAMJIBHAI KATHIRIA) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (i) Annual Report of the Public Enterprises Survey (Volumes I, II and III), for the year 2000-2001. [Placed in Library. See No. L.T. 4942 /02]
- (ii) Auto Policy. [Placed in Library. See No. L.T. 4943 /02]
- I. Report and Accounts (2000-01) of the Semiconductor Complex Limited, S.A.S. Nagar, Punjab and related papers
- II. Report and Accounts (2000-01) of the National Informatics Centre Services Incorporated, New Delhi and related papers
- III. Report and Accounts (2000-2001) of the CMC Limited, Hyderabad and related papers
- IV. Reports and Accounts (2000-01) of various Electronics Technology and Computer Software Centres and related papers

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI TAPAN SIKDAR) : Sir, I lay on the Table-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956: